

(घ) इस दस्ते का प्रत्येक कुले पर दैनिक व्यय निम्न प्रकार है :—

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भोजन का व्यय	२.००
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और कोई खर्च नहीं किया जा रहा है, क्योंकि प्रशिक्षण का सम्बन्ध प्रबन्ध दिल्ली पुलिस के वर्तमान आदमियों द्वारा ही किया जा रहा है ।

Lock-out in Rourkela Steel Plant

- *115. {
- Shri S. M. Banerjee:
 - Shri Raghunath Singh:
 - Shri Balkrishna Wasnik:
 - Shri Shree Narayan Das:
 - Shri Bhagwat Jha Azad:
 - Shri A. K. Gopalan:
 - Shri Kunhan:
 - Shri P. C. Borooah:
 - Shri Anjanappa:
 - Shrimati Maimoona Sultan:
 - Shri Muhammed Elias:
 - Shri Daji:
 - Shri Indrajit Gupta:
 - Shri U. Misra:
 - Shri A. S. Salgal:
 - Shri Subodh Hansda:
 - Shri S. C. Samanta:
 - Shri B. K. Das:
 - Shri Morarka:
 - Shri E. Madhusudan Rao:
 - Shri Bibhuti Mishra:

Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether it is a fact that the management of the Rourkela Steel Plant has been forced to declare a lock-out for the blast furnace department with effect from 4-4-1962, following an illegal strike by some workers in the department;

(b) if so, the reasons therefor; and

(c) the loss due to the lock-out?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): (a)

Yes, Sir, but with effect from 11:00 a.m. on the 3rd April, 1962.

(b) The reason for this was an illegal sit-down strike launched without any notice by about 500 workers of the Blast Furnace Department. It was apprehended that the illegal strike might spread to other Departments. There was also the possibility of the situation taking a violent turn with danger to life and property.

(c) Hindustan Steel Ltd. have estimated the loss on this account at Rs. 78 lakhs approximately.

Pre-fabricated Houses

- *116. {
- Shri Warrior:
 - Shri Vasudevan Nair:

Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 212 on the 26th March, 1962 and state:

(a) whether any final decision has been taken regarding the production of prefabricated houses on a commercial scale in the Hindustan Aircraft Limited, Bangalore; and

(b) if not, reasons therefor?

The Minister in the Ministry of Defence (Shri Raghuramiah): (a) No, Sir.

(b) The project is still under examination in all its aspects by the Hindustan Aircraft Ltd., Bangalore.

Bhilai Steel Plant

*117. Shrimati Maimoona Sultan: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether an agreement between the Hindustan Steel and Tajprom Export of the Soviet Union for the expansion of Bhilai Steel Plant had been signed in February, 1962;

(b) if so, what were the main terms of the agreement; and

(c) what progress has so far been achieved in the implementation of the expansion scheme?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):
(a) to (c). A statement is laid on the Table of the House.

STATEMENT

A contract was concluded on the 9th February, 1962, between the Hindustan Steel Limited and the Soviet Organization, 'Tjzhpromexport', for preparation of Working Drawings, supply of equipment and materials, deputation of Soviet specialists for rendering technical assistance in designing, construction, erection, supervision, adjustment, and putting the plants into operation, and training of Indian specialists and qualified workers in the Soviet Union in connection with the expansion of Bhilai Steel Plant.

2. The total value of the contract is about Rs. 54 crores. The supplies under the contract will be received from the U.S.S.R. from 1962 to 1965. Payment for these supplies will be made in twelve equal annual instalments, interest being 2½ per cent. The contract also contains the terms to be given to the Soviet specialists in India and the Indian trainees in the Soviet Union.

3. Preliminary work in connection with the expansion programme has already started. Construction work for the expansion will commence as soon as supplies of equipment etc. are received from the U.S.S.R.

Nunmati Refinery

*118. { Shri Shree Narayan Das:
Shri P. C. Borooah:
Shri Bhagwat Jha Azad:
Shri A. K. Gopalan:
Shri Kunhan:
Shri Liladhar Kotoki:
Shri Harish Chandra
Mathur:
Shri Venkatasubbaiah:
Shri Subodh Hansda:
Shri S. C. Samanta:
Shri B. K. Das:
Shri Bibhuti Mishra:

Will the Minister of Mines and Fuel be pleased to state:

(a) the nature of difficulties into which the Nunmati Refinery in Assam has run into, leading to the stoppage of its working; and

(b) whether the difficulties have since been removed and smooth working assured?

The Minister of Mines and Fuel (Shri K. D. Malaviya): (a) Delay in the completion of the crude oil pipeline, difficulties in obtaining the proper quality of crude oil in sufficient quantities and delay in the start up of Kerosene and Coking Units, have resulted in the temporary closure of the Crude Distillation unit and other operations.

(b) The matter of crude supplies has been under discussion between Indian Refineries Limited and Oil India Ltd., and it has now been settled that nearly 50 per cent of the requirements of the refinery will be supplied from 26-4-1962 and the full requirements will be met by the end of May 1962. The kerosene unit has since been commissioned, and the coking unit is also ready to start.

Sainik Schools

*119. { Shri Birendra Bahadur
Singh:
Shri Indrajit Gupta:

Will the Minister of Defence be pleased to state:

(a) how many Sainik Schools have been opened in the country up to date (State-wise);

(b) how many such schools are proposed to be opened during the next five years (with possible locations);

(c) what assistance the Union Government render to such schools; and

(d) the fee charged from the students in such schools (boys and girls separately if there is any distinction)?